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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 190 (RE-2008) /2004-2009

NEW DELHI DATED THE 21st July, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Appendix 2 (List of Export Promotion Councils/ Commodity Board) of the Handbook of Procedures (Vol.I):

2. Column 4 of S. No. 12 of Appendix 2 has been amended as follows:
New address of FIEO (Western Region)

Vinmar House, 2nd floor,
A-41, Road No. 2,
MIDC, Marol Industrial Area,
Opp. Best Bus Depot,
Andheri (East),
Mumbai 400093.
Tel. No. +91 22 40572222
Fax No. +91 22 40020407
Email: fiowr@vsnl.com; fiowr@fieo.org.

3. This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No. 01/93/180/23/AM 10/ PC-2(B))

